

**In the Court of HAREESHA A.
5th ADDL. DISTRICT & SESSIONS JUDGE,
DEVANAHALLI**

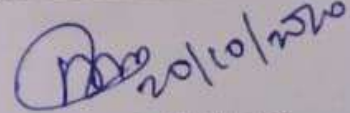
Cause List dated 21.10.2020

MORNING SESSION			
Sl.No.	Case Number	Petitioner's Advocate	Respondent's Advocate
1	S.C.15024/2018	P.P.	N.R.
2	S.C.15029/2018	P.P.	M.V.G.
3	S.C.15014/2019	P.P.	A.R.S.R
4	S.C.15016/2019	P.P.	N.A.G.
5	S.C.15027/2018	P.P.	T.G.R.
6	S.C.15008/2019	P.P.	S.G.S.
7	S.C.15041/2019	P.P.	H.R.N.
8	S.C.15019/2019	P.P.	N.S.
9	S.C.15035/2018	P.P.	Y.S.
10	P & SC 15010/2020	G. Veerendra Babu	
11	M.C.15079/2020	M. Rajesh	Shivakumar
12	M.C.15070/2020	B.M.B.	P.V.K.
13	R.A.15001/2019	P. Subramanya	S.R.S.
14	R.A.15075/2019	T.R. Ramesh	C.V.
15	M.A.15016/2020	K. Mohan	A.R.S.R
AFTERNOON SESSION			
1	M.A.15062/2019	C.R.Devaraj	
2	M.A.15004/2020	Chokka Reddy	
3	A.S.15001/2020	M/s Angadi	
4	A.S.15002/2020	M/s Angadi	
5	M.C.15082/2020	B.M.B.	
6	M.C.15013/2020	Prabhakar M.	
7	M.C.15142/2020	Sandeep Hegde	S.R.
8	M.V.C.54/2017	Lokesh	
9	P & SC 15015/2020	G.M. Shivashankar	
10	CrI.R.P.15001/2020	H.R.A.	R.M.R.
11	CrI.R.P.15019/2019	M. Rangegowda	
12	CrI.A.15017/2018	M.V.G.	P.P.
13	CrI.Misc.15152/2020	Munegowda B.	P.P.

Judgment \ Orders			
1	A.P. 15002/2020	B.V. Prakasha Angadi	
2	R.A. 15008/2018	Dr. Ravindra V. Reddy	

In the court of I Addl. SENIOR CIVIL JUDGE & J.M.F.C., DEVANAHALLI,
Cause List, Dated 21-10-2020.

MORNING SESSION			
HEARING			
Case No.			Plaintiff / Defendants Name
1.	O.S.	569/20	- Lakshamma V/s. Narayanaswamy
2.	O.S.	752/20	- Bhagyamma V/s. Vijaykumar
3.	O.S.	83/18	- Srinivas V/s. Rajanna
4.	O.S.	813/06	- Muninanjappa V/s. Byrappa
5.	O.S.	790/20	- Sonnamma V/s. Narayanaswamy
6.	O.S.	1936/06	- Keshava V/s. Byamma
7.	O.S.	702/19	- Ravikumar V/s. Krishnappa
8.	O.S.	767/14	- Kanthamma V/s. Venkataramanappa
9.	O.S.	78/09	- Hanumanthaiah V/s. Munivenkatamma
10.	O.S.	C/w 497/11	Munivenkatamma V/s. Hanumanthappa
11.	O.S.	122/12	- Kanthamma V/s. Munivenkatappa
12.	O.S.	684/14	- Chennamma V/s. Munianjinappa
13.	O.S.	441/18	- Prasad V/s. Govindappa
14.	O.S.	175/18	- Muniyappa V/s. Narayanaswamy
15.	O.S.	652/14	- Rathnamma V/s. Dhasappa
AFTERNOON SESSION			
16.	O.S.	395/09	- Pillappa V/s. Chennarayappa
17.	O.S.	925/06	- Renukamma V/s. Kanthamma
18.	O.S.	661/17	- Krishnappa V/s. Parashuramappa
19.	O.S.	916/08	- Mariswamy V/s. Thoppaiah
20.	O.S.	221/12	- Venkatarajan V/s. Thimmarayappa
21.	O.S.	292/11	- Govindhamma V/s. Chinnamma
22.	O.S.	295/12	- Asha Kumari V/s. Nagaraj
23.	O.S.	36/18	- Subramani V/s. Rathnamma
24.	O.S.	53/14	- Rukmaniyamma V/s. Sonnappa
25.	O.S.	212/18	- Ashwathappa V/s. Gangamma
26.	O.S.	992/08	- Lakshamma V/s. Gowramma
27.	O.S.	793/20	- Muniyappa V/s. Gangamma
New Suits - Plaintiff/Defendants Name			
28.	O.S.	811/20	- Manjunatha V/s. Chikkanarayanappa
29.	O.S.	814/20	- Chikkapillamma V/s. Motappa
30.	O.S.	817/20	- Shreelatha V/s. Smapagamma


I Addl. SENIOR CIVIL JUDGE & J.M.F.C.,
Devanahalli.

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IN THE COURT OF II ADDL.SENIOR CIVIL JUDGE AND JMFC, DEVANAHALLI,
CUASE LIST DATED 21/10/2020

MORNING SESSION
EVIDENCE

Sl.	Case No.	Plaintiff/Defendants name
1	O.S.9/2008	Ramanna V/s Govindaraju
2	O.S.440/2017	Narayanaswamy V/s Akkayamma
3	O.S.344/2012	Naveen V/s Rajeswari
4	O.S.1035/2007	Uttanallappa V/s Akkayamma
5	O.S.14/2008	Shettappa V/s Gowramma
6	Mis.51/2017	Jayamma V/s Kote Devendra Bhat
7	Mis. 23/2014	Bharathi V/s Poojappa
8	O.S.511/2013	Keshava V/s Gopalakrishna

HEARING/ARGUMENTS

9	O.S.480/2017	Ramakrishnappa V/s Maheshappa
10	O.S.867/2015	Ramamurthy V/s Srinivasa
11	O.S. 549/2014	Hastimal sisodia V/s Narayanaswamy
12	O.S. 547/2009	Anjinamma V/s Muniyappa
13	O.S. 944/2007	Narayanamma V/s Basavaraju
14	O.S. 933/2015	Gowramma V/s Akkayamma
15	O.S. 568/2017	Federal Bank Ltd V/s Venkatesh

AFTERNOON SESSION

HEARING/ARGUMENTS

16	O.S 1618/2006	Kempamma V/s Ammayamma
17	O.S. 187/16	Ramakrishna V/s Narayanamma
18	O.S. 277/2017	Gowramma V/s Akkayamma
19	O.S.1040/2007	Prakash V/s Jayamma
20	O.S. 54/2008	Gowramma V/s Munivenkatamma
21	O.S. 387/2019	Jessy mJoseph V/s Paul
22	O.S. 263/2017	Mohammada unar V/s Mohammad Yousuff
23	O.S. 91/2017	Doddalagumaiah V/s Muniraju
24	Mis. 11/2010	Narayana Murthy V/s Sriramaiah
25	Ex. 17/2017	Anjinappa V/s Seetharam
26	FDP. 14/2017	Saraswathamma V/s Chandregowda

(New Suits Plaintiff/Defendants Name)

27	O.S.800/2020	Muniyamma V/s Marappa
28	O.S. 803/2020	Gowramma V/s Susheelamma
29	O.S. 806/2020	Tahasif Taj V/s Jakirunnisa
30	O.S. 809/2020	Thimmakka V/s Munivenkatappa

20/10/2020
II Additional Senior Civil Judge & JMFC., Devanahalli

NOTE: All Advocates are requested to strictly follow SOP issued by Hon'ble High Court of Karnataka.

In the court of Pri. Senior Civil Judge & J.M.F.C.,
Devanahalli, cause list, dated 21-10-2020


MORNING SESSIONS			
HEARING			
Case No.		Plaintiff / Defendants Name	
1.	O.S.	412/06	- Munirathnamma V/s. Nanjegowda
2.	O.S.	837/16	- Shilpa V/s. Ramanjinappa
3.	O.S.	569/08	- Anjinamma V/s. Munianjinappa
4.	O.S.	782/07	- Munibasappa V/s. Rathnamma
5.	O.S.	607/16	- Lakshmmamma V/s. Jayamma
6.	O.S.	1448/06	- Motappa V/s. hanumanthappa
7.	O.S.	126/19	- Channrayappa V/s. Anjinappa
8.	O.S.	158/20	- Fazlunnisa V/s. Mohammed Dastagir
9.	O.S.	639/16	- Gurumurthy V/s. Munikrishnappa
10.	O.S.	190/10	- Netravathi V/s. Venkataswamy
11.	O.S.	1832/06	- Venkatamma V/s. State of Karnataka
New Suits			
12.	O.S.	801/20	- B.L. Soniya V/s. B. Lingappa
13.	O.S.	804/20	- Shakeera Begum V/s. Zubeda Begum
14.	O.S.	807/20	- Chikkamma V/s. Motappa
15.	O.S.	810/20	- Shobha V/s. Jagadeesh.B.M.
16.	O.S.	813/20	- Muniraju V/s. Muniakkayamma
17.	O.S.	816/20	- Ravichandra V/s. Rajashekar
18.	O.S.	819/20	- Munihanumappa V/s. Anjinappa
AFTERNOON SESSION			
19.	O.S.	203/17	- Ramappa V/s. Usha
20.	O.S.	1553/06	- Lakshmmamma V/s. Narayana Swamy
21.	O.S.	776/07	- Gangadhar V/s. Shamanthakka
22.	O.S.	624/06	- Nanjappa V/s. Gangappa
23.	O.S.	625/06	- Gangappa V/s. Nanjappa
24.	O.S.	114/11	- Chikkananjappa V/s. Basavaraju
25.	O.S.	825/06	- Narayanaswamy V/s. Ramesh
26.	O.S.	1361/06	- Ramesh V/s. Chikkanaraya Swamy
27.	O.S.	68/11	- Ramakrishna V/s. Channarayappa
28.	O.S.	771/16	- Vani V/s. Hanumanthappa
29.	O.S.	168/08	- Gopalakrishna V/s. Padma
30.	O.S.	227/19	- Manjunath Builders V/s. Venkatesh

I/c. Pri. Senior Civil Judge & J.M.F.C.,
Devanahalli.

Note: All Advocates are requested to strictly follow S.O.P. dated
24-07-2020 issued by Hon'ble Hon'ble High Court of Karnataka.

In the Court of Prl. Civil Judge and JMFC, Devanahalli Cause List
Dated 21-10-2020

MORNING SESSSION	AFTERNOON SESSION
CIVIL AND CRIMINAL CASES	CIVIL AND CRIMINAL CASES
<u>HEARING</u> 1. PCR /20 (KUMARI 2. O.S.399/2020 3. PCR /20 (Jaganath pai 4. Cmis /20 (Appajappa	<u>HEARING</u> 1.FDP 1/2016 2.O.S.109/2016 3.O.S.503/2016 4.O.S.607/2016 5.O.S.359/2017 6.O.S.403/2017 7.O.S.495/2017 8.O.S.459/2020 9.O.S.461/2020 10.O.S.465/2020 11.O.S.233/2017 12.O.S.309/2017 13.MIS 33/2017
<u>EVIDENCE</u> 5. O.S.785/2011 6. O.S.487/2012 7. O.S.1127/2012 8. O.S.867/2013 9. O.S.925/2013 10.O.S.929/2013 11.O.S.247/2014 12.O.S.277/2014 13.PCR 222/2020 14.PCR 223/2020 15.PCR 224/2020	<u>NEW SUIT</u> 14. O.S. /2020 (Deepika 15. O.S. /2020 (Chinnappa


Prl. Civil Judge and JMFC,
Devanahalli.

NOTE: All the advocates are requested to strictly follow SOP
dated 05-10-2020 issued by the Hon'ble High Court of Karnataka.

**In the Court of Addl. Civil Judge and JMFC,
Devanahalli Cause List Dated 21-10-2020**

AFTERNOON SESSION
CIVIL AND CRIMINAL CASES
<u>HEARING/ARGUMENTS</u>
1. C.C.137/2012
2. C.C.4872/2013
3. C.C.3679/2014
4. C.C.3492/2016
5. C.Mis.145/2020
6. C.Mis.212/2020
7. C.C.4115/2013
8. C.C.823/2017
9. C.C.2291/2017
10. C.Mis.440/2017
11. C.Mis..../2020 (Thammanna)
12. C.Mis..../2020 (Anjinamma)
13. O.S.950/2011
<u>JUDGEMENT</u>
14. C.C.3501/2014
15. C.C.5303/2016

NOTE: All the advocates are requested to strictly follow SOP dated 27-08-2020 issued by the Hon'ble High Court of Karnataka.

Yogeshwari
Addl. Civil Judge and JMFC,
Devanahalli.